Reserved

## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Contempt Petition No. 71 of 2008 in Original Application No. 1015 of 2006

hednesday, this the 18t day of April., 2009

Hon'ble Mr. Ashok S. Karamadi, Member (J) Hon'ble Mr. S.N. Shukla, Member (A)

Mangat Ram Son of Sri Bhagwat Ram A/a 53 years R/o Village Ismilpur, Post Office-Dhanstri viz. Nazibabad, District Bijnor.

**Petitioner** 

By Advocate: Sri Avnish Tripathi

Vs.

1. H.P. Singh, Senior Superintendent of Post Offices, Bareilly division, Bareilly.

**Opposite Party** 

## By Advocate: Sri S.C. Mishra

This Contempt Petition is filed against an interim order passed on 06.11.2006 in O.A. No. 1015 of 2006, by the said order the respondents were directed that "before disposal of this O.A. disciplinary case against the applicant need not be finalized". The main O.A. filed by the applicant in which the interim order was passed, was heard along with this Contempt Petition and the same is allowed.

2. In view of the above, the grievance of the applicant for taking action against the respondent for disobeying the interim order dated 06.11.2006 will not survive for consideration. Therefore, we do not find any justification in continuing with the contempt proceeding. Accordingly Contempt Petition is dismissed, notice issued to the respondent is discharged.

Member (A)

Member (J)